

CITY CIVIL AND SESSIONS COURT,
BORIVALI DIVISION, DINDOSHI

OFFICE ORDER

Pursuant to the email dt. 24.07.2020 received from HHJ Shri A. Z. Khan (CR No.15) regarding exchange of duty on 27.07.2020 & 30.07.2020 I, S.S. Sawant, 2nd Additional Principal Judge, City Civil and Sessions Court, Borivali Division, Dindoshi, DO HEREBY ORDER THAT, following partial changes have been made for Dated 27.07.2020 & 30.07.2020 are as under;

The charge of HHJ Shri A.Z.Khan (CR No.15) dated 27.07.2020 be kept with HHJ Shri. S.S. Oza (CR No.13) (alongwith charge of CR No.9, 10 &15)

The charge of HHJ Shri Shri A.Z.Khan (CR No.15) dated 30.07.2020 be kept with HHJ Shri. D.D. Khoche (CR No.9)(alongwith charge of CR No.10 &15)

Note: The Unitary staff of CR No. 15 is hereby directed to attend the duty on aforesaid dates.

Shri.Waradkar, (Driver) to attend HHJ Shri. S.S.Oza on 27.07.2020

City Civil and Sessions Court)
Dindoshi)

Date: 24th Day of July, 2020)

Sawant
24/7/2020

(S.S.Sawant)
2nd Addl. Principal Judge
City Civil & Sessions, Court,
Dindoshi, Goregaon.

Copy forwarded with compliments for information to:

1. Hon'ble Principal Judge, City Civil and Sessions Court, Gr. Bombay.
2. HHJ Shri. S.S.Oza (CR. No.13)
3. HHJ Shri. Shri. D.D.Khoche (CR. No.9)
4. All Hon'ble Judges, City Civil and Sessions Court, Dindoshi.
5. The President, Bar Association, Bombay City Civil & Sessions Court, Gr. Bombay/Dindoshi.
6. G.P./P.P. Office, City Civil and Sessions Court, Dindoshi.

CR 13 *[Signature]*
CR 9 *[Signature]*
CR 15 *[Signature]*
CR 10 *[Signature]*
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